

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/2001/3114 /A

From :- Smti. Pronita Morang
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
District & Sessions Judge,
Barpeta.

Dated Guwahati the 15th May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJB/1991 (E) dtd. 08.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 09.05.2025 till the morning of 13.05.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-58/2001/3115/A, dated 15.5.2025
Copy to:

1. The Project Manager, Gauhati High Court.

15.05.25
JT. REGISTRAR (VIGILANCE)